

**5. LIST OF CREDITORS CONTAINING THE NAMES OF CREDITORS, THE AMOUNTS CLAIMED BY THEM, THE AMOUNT OF THEIR CLAIMS ADMITTED AND THE SECURITY INTEREST, IF ANY, IN RESPECT OF SUCH CLAIMS.**

**Regulation 36(2)(d)**

Claim forms submitted by creditors taken on record by Resolution Professional together with Security Offered by the CD to the Creditors.

S. NO.	Class of creditor	Name of creditor	Amount claimed	Admitted	Remarks
1	Financial Creditor	Sundaram Finance Limited	41,98,131.00	40,30,591.00	Form C submitted by mail on 9.4.2021, further documents submitted on 15.4.2021. six loan documents submitted by them, whereas only 4 vehicles RC book given by CD.
2	Financial Creditor	Jash Bhandari Educational Trust	57,47,877.00	57,47,877.00	Form C submitted by mail on 2.4.2021.
3	Financial Creditor	Dhapu Jain	31,62,500.00	24,53,254.59	Form C originally submitted on May 3, 2021. Again corrected version submitted on 27 <sup>th</sup> June, 2021.
4	Financial Creditor	Payal L Shah	31,62,500.00	25,80,650.68	Form C originally submitted on May 3, 2021. Again corrected version submitted on 27 <sup>th</sup> June 2021.
5	Financial Creditor	Ravi Enterprises	1,24,97,500.00	100,40,399.83	Form C originally submitted on May 3, 2021. Again corrected version submitted on 27 <sup>th</sup> June 2021.
6	Financial Creditor	S.C.Shah Enterprises	39,20,000.00	19,85,674.52	Form C originally submitted on May 3, 2021. Again corrected version submitted on 28 <sup>th</sup> June, 2021.
7	Financial Creditor	SCS Holding	63,25,000.00	50,85,273.97	Form C originally submitted on May 3, 2021. Again corrected version submitted on 27 <sup>th</sup> June, 2021.
8	Financial Creditor	Sri Shankeshwara Holding	28,50,000.00	25,47,773.97	Form C originally submitted on May 3, 2021. Again corrected

					version submitted on 28 <sup>th</sup> June, 2021.
9	Financial Creditor	Vipul Kumar N. Jain	24,27,311.64	24,27,311.64	Form C originally submitted on May 3, 2021. Again corrected version submitted on 27 <sup>th</sup> June, 2021.
10 A	Financial Creditor	Kishore Kumar Pukhraj (HUF)	40,25,000.00 plus interest @ 1.8 % from 26.10.2018	20,87,774.52	Form C submitted on 28 <sup>th</sup> June, 2021 jointly by Mr. Kishore Kumar Pukhraj ( HUF) & Suresh Singhi . for Suresh Singhi claim found defective and claim was not allowed.
10 B	Financial Creditor	Suresh Singhi		Defective claim forms submitted, hence rejected.	
11	Operational Creditor	V. Hemamalini	10,63,247.00	10,63,247.00	Form C originally submitted on 24.4.2021.
12	Other Creditor	Provident Fund	84,47,746.00	84,47,746.00	Form F submitted hard copy on 2.4.2021. subject to verification of further records by Provident fund department.

"40C. Special provision relating to time-line. Notwithstanding the time-lines contained in these regulations, but subject to the provisions in the Code, the period of lockdown imposed by the Central Government in the wake of COVID19 outbreak shall not be counted for the purposes of the time-line for any activity that could not be completed due to such lockdown, in relation to a corporate insolvency resolution process."**Security offered to Financial Creditor**

**A. Provident fund as per their claim form**

Due upto March 2019	70,17,310.00
As per books available	58,83,221.00 (Audited accounts)
Difference	11,34,089.00

Add: Damages	1.212.00
Interest	582.00
Short remittance	14,28,642.00

Subject to verification of records to be provided by Provident fund department.